

**BEFORE THE NATIONAL GREEN TRIBUNAL
(PRINCIPAL BENCH), NEW DELHI
ORIGINAL APPLICATION NO.648/2024**

IN THE MATTER OF:

Milkhi Ram Sharma

.... Applicant

Versus

UOI &Ors.

..... Respondent(s)

**COMPILATION OF DOCUMENTS ON BEHALF OF RESPONDENTS NO. 2 to 5
IN COMPLIANCE OF THE ORDER DATED 08.01.2025**

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1.	Document no.1 Google Earth Image of Pong Dam Wildlife Sanctuary Site	1
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4.	Document no.4 Notification dated 07.06.2013 of Govt. of Himachal Pradesh	4-8
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THROUGH:

(DIVYANSHU KUMAR SRIVASTAVA)

48, Lawyer's Chamber, Supreme Court,
Tilak Marg, New Delhi -110001

Dksrivastava0511@gmail.com

9711872319

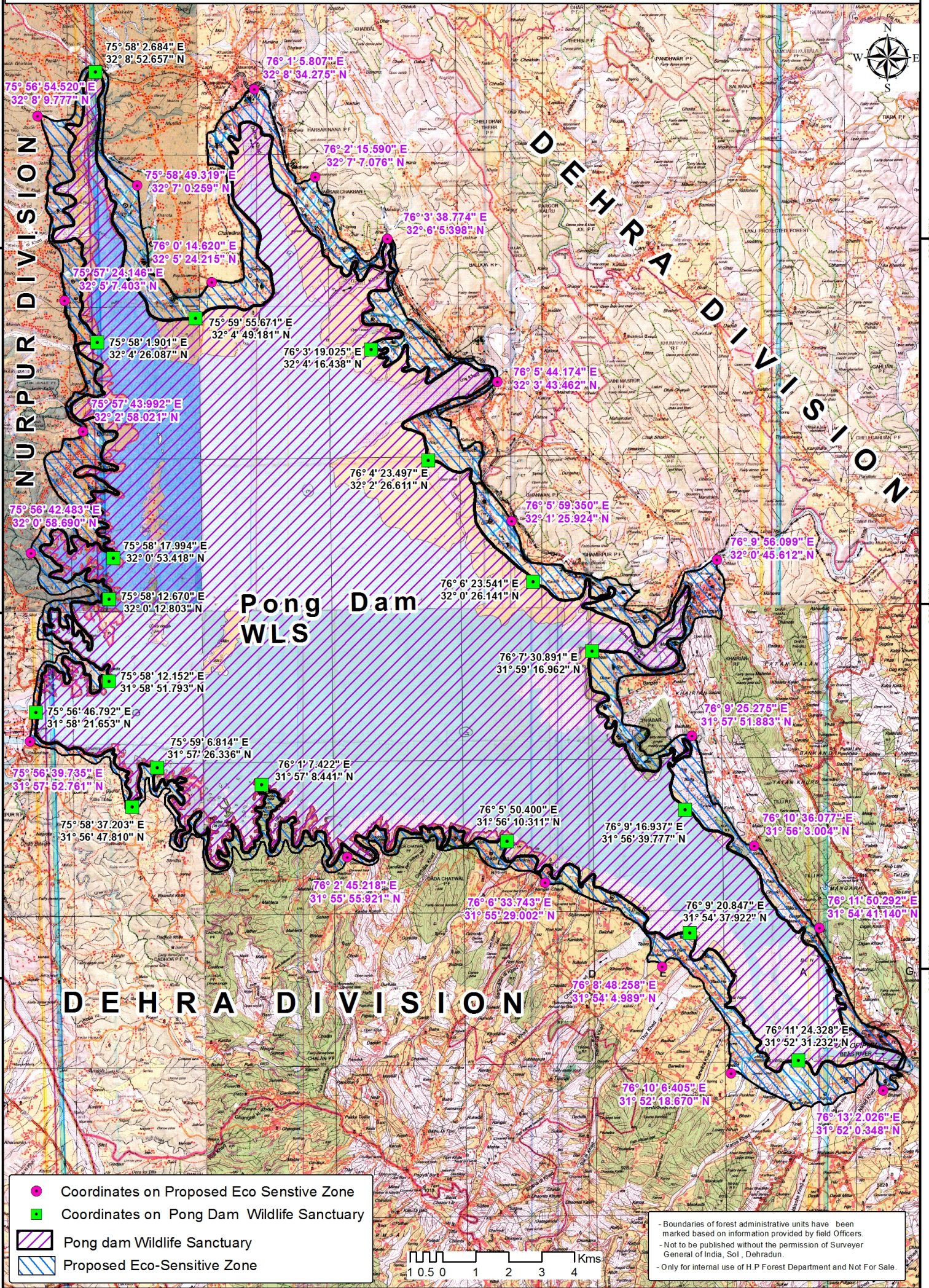


Pong Dam Eco-Zone Boundary

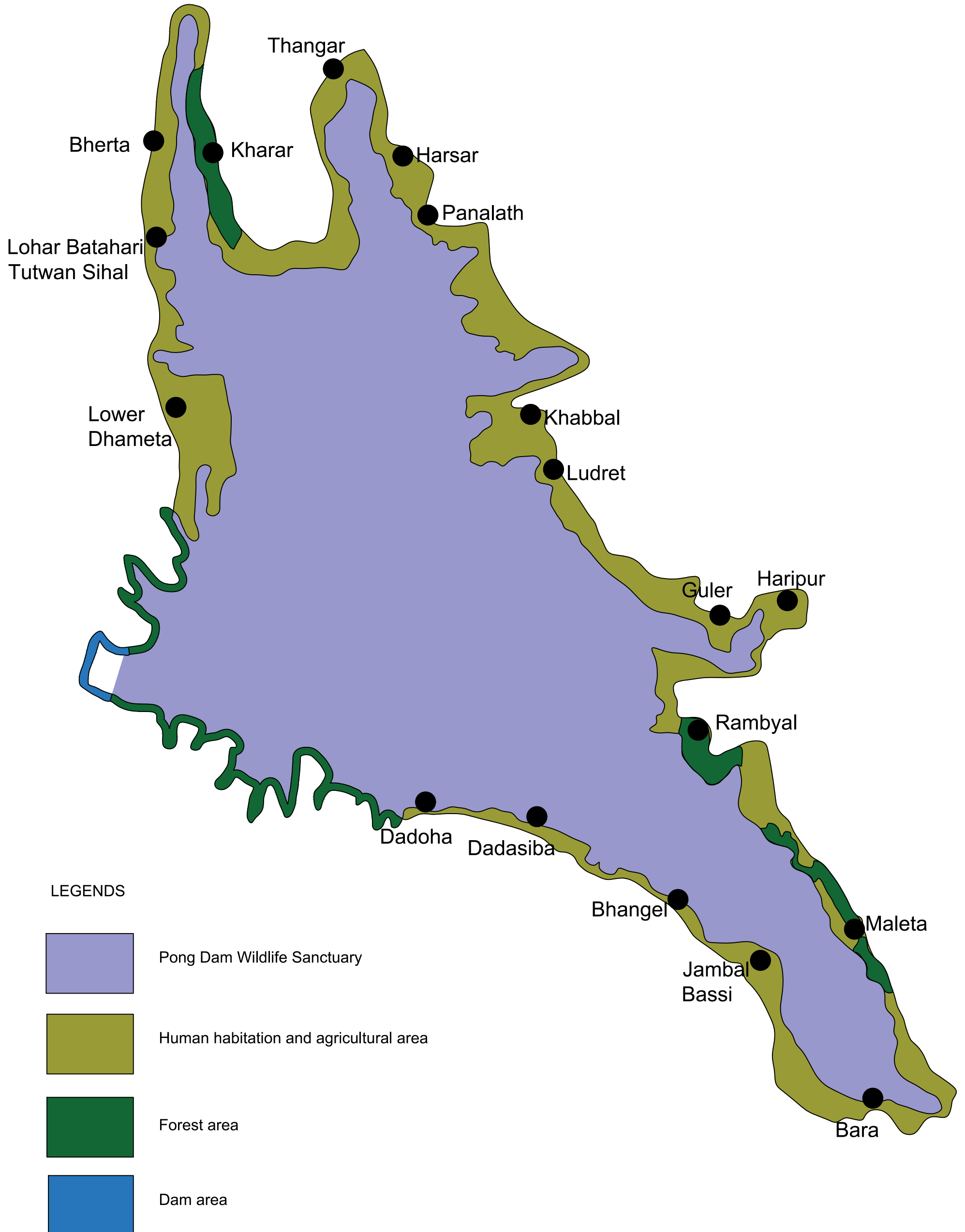
Pong Dam WI Boundary



PROPOSED ECO-SENSITIVE ZONE MAP OF PONG DAM WLS



Land-use map of proposed Eco-sensitive zone of Pong Dam Wildlife Sanctuary



(Authoritative English Text of this Department Notification No. FFE-B-F (6) 11/ 2005-II, Dated 7th June, 2013 as required under Articles 348 (3) of the Constitution of India).

GOVERNMENT OF HIMACHAL PRADESH
DEPARTMENT OF FORESTS

No. FFE-B-F(6)-11/2005-II/ Pong Dam Lake Dated Shimla-2, the 7th June, 2013

NOTIFICATION

Whereas a Notification under Section 26A of Wildlife (Protection) Act, 1972 was issued by the Government vide Notification No. FFE-B-F(6)-8 /99, dated 23.10.1999 to declare **Pong Dam Lake as Wildlife Sanctuary** comprising an area of 307 sq km;

And whereas, the matter with regard to rationalization of Wildlife Sanctuaries and National Parks in Himachal Pradesh was under consideration of the Hon'ble Supreme Court in IA No. 139/2010 in Writ Petition Civil No. 337 of 1995 titled Centre for Environmental Law, WWF-I Versus Union of India & Others;

And whereas, in pursuance to the Hon'ble Supreme Court order dated 7th May 2010, the State Government issued intention Notifications under Section 18 of the Wildlife (Protection) Act, 1972, in respect of the Wildlife Sanctuaries and National Parks for which rationalization had been proposed;

And whereas, the Hon'ble Supreme Court vide order dated 05/08/2011, further directed the State Government to follow the procedure laid down under Section 18 to 26A and 35 of the Wildlife (Protection) Act, 1972, before issuance of final Notifications under Section 26A of the Wildlife (Protection) Act 1972, which procedure was duly followed;

And whereas, the Hon'ble Supreme Court vide order dated 01/02/2013 passed in IA No. 155 (earlier IA No. 139/2010), has permitted the State Government to issue final Notifications under Sections 26A, 35(4) & 36A of the Wildlife (Protection) Act, 1972, with regard to the proposed rationalization of boundaries of Wildlife Sanctuaries and National Parks in Himachal Pradesh;

And whereas, as a consequence of rationalization of boundaries of Pong Dam Lake Wildlife Sanctuary, out of actual ground area of 253.90 sq. km, 46.31 sq. km area (comprising of 52 villages list attached as Annexure-I) is hereby denotified. The remaining area of 207.59 sq. km shall constitute the Pong Dam Lake Wildlife Sanctuary after rationalization;

Now, therefore, the Governor Himachal Pradesh in exercise of the powers vested in her under Section 26A of the said Act is pleased to declare the aforesaid remaining area of 207.59 sq. km as 'Pong Dam Lake Wildlife Sanctuary' with immediate effect for the purpose of protecting, propagating and developing wildlife and its environment.

The limits of Pong Dam Lake Wildlife Sanctuary shall be as under:

Sr. No.	Name of Sanctuary	Constituents i) District ii) Forest Division	Area of Pong Dam Lake Wildlife Sanctuary
1.	Pong Dam Lake Wildlife Sanctuary	i) Kangra ii) Hamirpur Wildlife Division	The area of Pong Dam Lake Sanctuary shall comprise of submerged area between Pong Dam Terrace (Talwara) to bridge on Beas at Dehra on Hoshiarpur Dehra road up to a reduced level of 1,410 feet. above mean sea level except north-western edge of Sansarpur RF, eastern edge of Sanlian RF and south-eastern edge of Guler Jagir RF mainly where reduced level will be 1450 feet. mean sea level and all the islands in the lake.

This area is situated within the Geo-coordinates North Lat. 32°8'52" N & Long. 75°57' 58" E East Lat. 31° 52' 35" N & Long. 76° 13' 26" E, South Lat. 31° 52' 10" N & Long. 76° 11' 52" E West Lat. 31° 58' 40" N & Long. 75° 55' 41" E which falls on Survey of India topo sheet No. 43P/16, 44M/13, 52D/4 and 53A/1 on scale 1: 50000.

P D - 2

52° E West Lat. 31° 58' 40 " N & Long. 75° 55' 41 "E which falls on Survey of India topo sheet No. 43P/16 , 44M/13, 52D/4 and 53A/1 on scale 1: 50000.

Area of Pong Dam Lake Wildlife Sanctuary= 207.59 sq.km.


By order

Principal Secretary (Forests) to the
Government of Himachal Pradesh

Endst. No As above
Copy forwarded to:-

Dated Shimla-2 the 7th June, 2013

1. All the Administrative Secretaries to the Govt. of H.P. Shimla-2.
2. All the Divisional Commissioners, Shimla, Mandi & Dharamshala, H.P.
3. All the Heads of Departments of H.P.
4. The Principal Chief Conservator of Forests, H.P. Shimla-1
5. The Principal Chief Conservator of Forests, (Wildlife) H.P. Shimla-1.
6. All CCFs / DFOs (Wildlife) in H.P.
7. All the Deputy Commissioners in H.P.
8. All the CCFs/CFs /DFOs in H.P.
9. ALR-cum- Under Secretary Law to the Government of Himachal Pradesh.
10. The Commissioner, Municipal Corporation, Shimla.
11. The Controller H.P. Printing & Stationary Department Shimla-5 for publication in the Raj-Patra (Extra-ordinary) Five Copies of the Raj-Patra be sent to this Department.
12. Guard File.


Under Secretary (Forests) to the
Government of Himachal Pradesh.

SN	Name of Village to be excluded from Pong Dam Lake Wildlife Sanctuary between 1410 to 1450 Feet except Forest Area
1	Dehra Barl Rajgarh
2	Maleta
3	Ranial
4	Bhatoli
5	Rod Dibber
6	Maheba
7	Haripur
8	Guler
9	Jallarian
10	Nandpur Ranial
11	Bhial
12	Barial
13	Ludret
14	Khabbal
15	Balohar Sugnada
16	Bajhera
17	Samleta
18	Sangoli
19	Jarot
20	Panalth
21	Harsar
22	Hawal
23	Badheta
24	Tappal
25	Jawali
26	Thanger
27	Samked
28	Papahan, Guglara
29	Jhounk Ratial, Chabbuan
30	Duhki Baglahr
31	Banara
32	Kharar
33	Jakhara (G Panchayat)
34	Bherta
35	Lohara-Batahri Tutwan Sihal
36	Jagnoli

37	Tara Bhateki
38	Lower Dhameta Man Samked Badi Barla
39	Baslahr (P)
40	Gadohal
41	Chatwal
42	Balgat Guralla
43	Kuther
44	Shiba Dadasiba Nangle
45	Balohal (Lower)
46	Bhanger
47	Jambal Bassi
48	Gheori
49	Nangle
50	Chururu Dhanotu Balla
51	Bara
52	Swara



OFFICE OF DEPUTY CONSERVATOR OF FORESTS
HAMIRPUR WILDLIFE DIVISION
HIMACHAL PRADESH FOREST DEPARTMENT
E-MAIL: dfohamirpurwildlife@gmail.com PH./FAX: 01972-222319

No. 4618

Dated 03/01/2022

From: - DCF WL Hamirpur

To:- CCF WL (N) Dharamshala

Subject: -

Eco-sensitive Zone around Pong Dam Lake Wildlife Sanctuary.

Memo:-

Kindly refer to your office letter No. D.III.9/2318 dated 17-08-2021, on the subject cited above.

Vide which the proposal of Eco-sensitive Zone around Pong Dam Lake Wildlife Sanctuary was asked to be revised to the extent that there is no zero Eco-sensitive Zone at any place around the Pong Dam Lake Wildlife Sanctuary. In compliance to the above directions the proposal of Eco-sensitive Zone around Pong Dam Lake Wildlife Sanctuary has been revised accordingly with the extent of Eco-sensitive Zone ranging from 50mtr to 1500mtr.

The revised map of the proposal of Eco-sensitive Zone and the revised land use map and KML file is hereby attached with the revised proposal. There is no change with respect to the No. of Villages included in the Eco-sensitive Zone. Therefore, the revised proposal of Eco-sensitive Zone is hereby submitted for information and necessary action, please.

Encl: as above.

Deputy ~~Conservator~~ Conservator of Forests
Wildlife Division Hamirpur

[Signature]

[Signature]

FACTSHEET RELATED TO ESZ IN RESPECT OF NATIONAL, PARK/SANCTUARY

Name of the State: Himachal Pradesh

1.	Name of the Protected area	Pong Dam Lake Wildlife Sanctuary
2.	Area of the Protected Area (in ha.)	207.59 sq. km (20759 ha.)
3.	Date and No. of Notification	Shimla-2 the 7 th June, 2013, No. FFE-B-F (6) 11/2005-II/ Pong Lake
4.	Key species found in the Protected Area	<p>Birds: 230 species belonging to about 54 bird families out of 77 families of the birds recorded in India. Among the waterfowl's main species are Bar-Headed Geese, Pintails, Poachards, Coots, Grebes, Cormorants and Storks etc.</p> <p>Butterflies: Indian Fritillary, Striped Tiger, Orange Oakleaf, Yellow Pansy, Grey Danid Eggfly etc.</p> <p>Animals: Nilgai, Procupine, Civets, Mongoose, Leopard etc.</p>
5.	Extent of Eco-sensitive Zone proposed around the Protected Area in (ha.)	-
(a)	Width	775 Mtr
(b)	Area	114.7 sq. km (11470 ha.)
6.	Important observation made by Wildlife Institute of India	-
7.	A-4 size maps with GIS coordinates depicting land use features, extent and width of ESZ	Attached as Annexure-A
8.	Inter-State boundaries, if any, State of mutual consultations, in accordance with MoEF guidelines.	Nil
9.	List of Village/Township, inside the	As listed in the draft proposal

	ESZ along with 'Lat-Long'	
10.	Legal status of land inside the ESZ area proposed	Private land
11.	Inclusion of possible wildlife corridor's to the other habitats for providing connectivity, in the proposal	Mainly the sanctuary area is famous for the migratory birds and there is no such need of corridors with other PA's
12.	Soft copy of the proposed notification for declaration	Enclosed
13.	Justification of proposed Eco-sensitive Zone	Average width of ESZ around the Sanctuary is 775 meters which falls between 1410 and 1450 ft MSL.
14.	Governance of ESZ	By the respective territorial Divisions.


 Deputy Conservator of Forests
 Wildlife Division Hamirpur

NOTIFICATION

The following draft of the notification which the Central Government proposes to issue in exercise of the power conferred by sub-section (1), clause (v) and clause (xiv) of sub-section (2) and sub-section (3) of section 3 of the Environment (Protection) Act, 1986 (29 of 1986) is hereby published, as required under sub-rule (3) of rule 5 of the Environment (Protection) Rules, 1986, for the information of the public likely to be affected thereby; and notice is hereby given that the said draft notification shall be taken into consideration on or after the expiry of a period of sixty days from the date on which copies of the gazette of India containing this notification are made available to the public; Any person interested in making any objection or suggestions on the proposals contained in the draft notification may forward the same in writing, for consideration of the Central Government within the period so specified to the Secretary, Ministry of Environment, Forest and Climate Change, Indira Paryavan Bhawan, Jor Bag Road, Ali Ganj, New Delhi- 110003. Or at e-mail address:-esz-mef@nic.in


Draft Notification

WHEREAS, the Pong Dam Lake Wildlife Sanctuary is situated between 31° 49' 50" to 32° 14' 36" N latitude and 76° 53' 31" to 76° 17' 53" E longitude. The Pong Dam Lake Wildlife Sanctuary is located in Nurpur, Dehra, Jawali Sub division of Kangra district. The limit of the area of the Sanctuary as per HP Government Notification No. FFE-B-F (6)-11/2005-II/Pong Dam Lake dated Shimla-2, the 7th Jun, 2013 under section 26 (A) of WL Protection Act, 1972 is as under:

The area of Pong Dam Lake Sanctuary comprise of submerged area between Pong Dam Terrace (Talwara) to bridge on Beas at Dehra on Hoshiarpur Dehra road up a reduced level of 1410 feet above mean sea level except north-western edge of Sansarpur RF, eastern edge of Sanlian RF and south-eastern edge of Guler Jagir RF mainly where reduced level will be 1450 feet. Mean sea level and all the islands in the Lake. The total area of Pong Dam Lake Sanctuary is 207.59 sq. kms.

1. Boundaries of Eco-sensitive Zone –

- (i) The Eco-sensitive Zone having an area of 114.7 sq km is proposed between 1410' to 1450' msl around the Pong Dam Lake Wildlife Sanctuary. It is an area of 114.7 sq km and have an average diameter of 775m approximately.


 Deputy Conservator of Forests
 Wildlife Division, Shimla

(ii) The map of the Eco-sensitive Zone is at Annexure-A and the list of the proposed villages within area of suitable width of the existing boundary of Pong Dam Lake Wild Life Sanctuary in the Eco sensitive Zone is as under:

List of villages proposed for Eco sensitive Zone


SN	Name WL PA	Total Area Sq km	No. of villages	Name of villages	Agriculture land
1.	Pong Lake WLS	46.31	51	Badhela	40.95
2.				Bajera	278.56
3.				Balgat, Guralla	11.04
4.				Balohal lower	13.2
5.				Balohar Sugnada	219.71
6.				Banara	86.49
7.				Bara	10.23
8.				Barial	50.55
9.				Bhanger	52.28
10.				Bhatoli	23.56
11.				Bherta	150.25
12.				Bhial	47
13.				Chappal	50.4
14.				Chatwal	22.34
15.				Churunu, Dhanotu, Balla	34.87
16.				Dehra, Bari, Rajgarh	122.26

17.				Dukhi, Baglahar	88.08
18.				Gadohal	30.19
19.				Gheori	63.43
20.				Guler	21.3
21.				Hadwal	37.21
22.				Haripur	12.21
23.				Harsar	48.24
24.				Jagnoli	199.11
25.				Jakhara	233.5
26.				Jallarian	22.2
27.				Jambal, Bassi	147.35
28.				Jarot	124.26
29.				Jawali	56.57
30.				Jhounk, Ratial, Chabuan	128.67
31.				Khabbal	185.55
32.				Kharar	219.06
33.				Kuther	39.53
34.				Lohara-Bhatari, Tutwan Sihal	179.64
35.				Lower Dhameta, Man Samked, Hadwal, Badi, Barla	236
36.				Ludret	37.95
37.				Maheba	17.1
38.				Maleta	12.3

39.				Nandpur Ranial	101.66
40.				Nangle	35.79
41.				Panalath	50.68
42.				Papahan, Guglara	301.9
43.				Ranial	2.85
44.				Rod Dibber	63.44
45.				Samked	187.76
46.				Samleta	157.34
47.				Sangoli	118.73
48.				Shibba, Dadasiba, Nangal Chowk	36.49
49.				Swara	13.95
50.				Tara Bhateki	86.94
51.				Thangar	119.85
				Total	4630.52

All the villages listed above will be part of eco sensitive Zone of Pong Dam Lake Wildlife Sanctuary.

(iii) The activities in the Pong Dam Lake Wild Life Sanctuary are being governed by the provisions of the Wildlife (Protection) Act, 1972 (53 of 1972).


 Deputy Conservator of Forests
 Wildlife Division Haripur

2. **Zonal Master Plan for the Eco-sensitive Zone:-**
- a) A Zonal Master Plan for the Eco-sensitive Zone shall be prepared by the State Government within a period of one year from the date of publication of this notification in the Official Gazette and shall be submitted for approval to the Central Government in the Ministry of Environment and Forests, Government of India.
 - b) The Zonal Master Plan shall be prepared with due involvement of all concerned State Departments, such as Environment, Forest, Urban Development, Tourism, Municipal and Revenue Department and the Himachal Pradesh State Pollution Control Board for integrating environmental and ecological considerations into it and shall provide for restoration of denuded areas, conservation of existing water bodies, management of catchments areas, watershed management, groundwater management, soil and moisture conservation, needs of local community and such other aspects of the ecology and environment that need attention.
 - c) The Zonal Master Plan shall demarcate all the existing village settlements, types and kinds of forests, agricultural areas, fertile lands, green areas, horticultural areas, orchards, lakes and other water bodies and change of land use from green uses such as orchards, horticulture areas, agriculture parks and others like places to non green uses shall be permitted in the Zonal Master Plan, except that strictly limited conversion of agricultural lands may be permitted to meet the residential needs of the existing local residents together with natural growth of the existing local populations, without the prior approval of the State Government.
 - d) The Zonal Master Plan shall be a reference document for the State Level Monitoring Committee for any decision to be taken by them including consideration for relaxation.
 - e) The Zonal Master Plan shall indicate measures and lay down stipulations for regulation of traffic.
 - f) Pending the preparation of the Zonal Master Plan for Eco-sensitive Zone and approval thereof by the Central Government in the Ministry of Environment and Forests, all new constructions shall be allowed only after the proposals are scrutinized and approved by the Monitoring Committee as referred to in paragraph 4 and there shall be no consequential reduction in Forest, Green and Agricultural area.
 - g) The State Government shall prescribe additional measures, if necessary, in furtherance of the objectives and for giving effect to the provisions of this notification.

Deputy Conservator of Forests
Wildlife Division (Himachal Pradesh)

3. List of activities which are allowed, regulated or prohibited in Eco-sensitive area around Pong Dam Lake Wildlife Sanctuary is as follows:

SN	Activity	Prohibited	Regulated	permitted	Remarks
1.	Commercial mining	Y	-	-	Regulated will not prohibited the digging of earth for construction or repair of houses and for manufacture or country tiles or bricks for housing for personal consumption.
2.	Felling	-	Y	-	With permission from appropriate authority for religious ceremonies viz, marriage for funeral, for making agricultural tools and other bonafide uses in private land and for sale under 10 years felling cycle
3.	Setting of saw mills	Y	-	-	
4.	Setting of industries causing polluted (water, Air, Son, Noise etc,)	Y	-	-	
5.	Establishment of hotels and resorts	-	Y	-	As per approved master plan, which takes care of habitats allowing no restriction on movement of wild animals.
6.	Commercial use of firewood	Y	-	-	For hotels and other business related establishment
7.	Drastic change of agriculture systems	-	Y	-	
8.	Commercial use of natural water resources ground water harvesting	-	Y	-	As per approved master plan, which takes care of habitats allowing no restriction on movement of wild animals.
9.	Establishment of major hydroelectric	Y	-	-	


Deputy Conservator of Forests
Wildlife Division Hamirpur

	projects				
10.	Erection of electrical cables	-	Y	-	Promote underground cabling
11.	Ongoing agricultural and horticultural practice by local communities	-	-	Y	However, excessive expansion of some of these activities should be regulated as per the master plan.
12.	Rain water harvesting	-	-	Y	Should be actively promoted
13.	Fencing of premises of hotels and lodges	-	Y	-	
14.	Organic farming	-	-	Y	Should be actively promoted
15.	Use of polythene bags by shopkeeper	Y	-	-	
16.	Use of renewable energy sources	-	-	Y	Should be actively promoted
17.	Widening of roads	-	Y	-	This should be done with proper EIA and mitigation measures
18.	Movement of vehicular traffic at night	-	Y	-	For commercial propose
19.	Introduction of exotic species	Y	-	-	
20.	Use or production of any hazardous substances	Y	-	-	
21.	Discharge of effluents and solid waste in natural water bodies or terrestrial area.	Y	-	-	
22.	Air and vehicular pollution	-	Y	-	
23.	Sign boarding & loadings	-	Y	-	Only forest and wildlife awareness sign board and hoarding permitted.
24.	Adoption of green technology for all	-	-	Y	Should be actively promoted

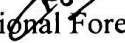
	activities		198		19
25.	Exercise of rights	-	-	Y	As per the Forest settlement report of A. Anderson and B.T. Gibson except TD which is now being regulated under new TD policy.

I. Monitoring Committee: -

- a) Under the provisions of sub-section (3) of section 3 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby constitutes a committee to be called the Monitoring Committee to monitor the compliance with the provisions of this notification.
- b) The Monitoring Committee shall consist of not more than ten members and the Chairman of the Monitoring Committee shall be Conservator of Forests.
 1. Divisional Forest Officer (Wild Life), will be as a Member Secretary and Divisional Forest Officer (Territorial) will be a Member .
 2. A representative of the Ministry of Environment and Forests, Government of India.
 3. One representative of Non-Governmental Organizations working in the field of environment (including heritage conservation) to be nominated by the Government of India.
 4. XEN, HP Pollution Control Board, having jurisdiction of the area .
 5. SDM Dehra, Jawali or his representative.
- a). The powers and functions of the Monitoring Committee shall be restricted to the compliance of the provisions of this notification only.
- b). In case of activities requiring prior permission or environmental clearance, such activities shall be referred to the State Level Environment Impact Assessment Authority (SEIAA), which shall be the Competent Authority for grant of such clearances as per the provisions.
- c) The Monitoring Committee may also invite representatives or experts from concerned Departments or Associations to assist in its deliberations depending on the requirements on issue to issue basis.
- d) The Chairman or Member Secretary of Monitoring Committee shall be competent to file complaints under section 19 of the Environment (Protection) Act, 1986 for non-compliance of the provisions of this notification.


 Deputy Conservator of Forests
 Dehra Division

- e) The Monitoring Committee shall submit its annual action taken reports by the 31st March of every year to the Ministry of Environment and Forests and the Central Government in the Ministry of Environment and Forests shall give its directions to the Monitoring Committee from time to time for effective discharge of the functions of the Committee.


Divisional Forest Officer (WL)
Wildlife Division Hamirpur


List of the villages proposed for Eco- sensitive Zone

SN	Name Of WLP	Total area sq km	No. of villages	Name of Villages / forests	Area in Hac	Longitude	Latitude
1				Badhela	40.95	76°1'46''	32°7'25''
2				Bajhera	278.56	76°4'30''	31°4'5''
3				Balgat Guralla	11.04	76°4'54''	31°56'10''
4				Balohal (lower)	13.20	76°7'50''	31°55'15''
5				Blohar Sukhnara	219.71	76°4'23''	32°3'13''
6				Banara	86.49	75°59'0''	32°6'5''
7				Bara	10.23	76°12'16''	31°52'12''
8				Barial	50.55	76°5'34''	31°1'27''
9				Bhanger	52.28	76°8'4''	31°55'12''
10				Bhatoli	23.56	76°7'46''	31°58'21''
11				Bherta	150.25	75°57'13''	32°6'40''
12				Bhial	47.00	76°5'39''	31°1'3''
13				Chabbar	50.40	76°8'34''	31°57'55''
14				Chatwal	22.34	76°4'36''	31°56'14''
15				Churunu Dhantu Balla	34.87	76°11'58''	31°51'58''
16				Dehra Bari Rajgarh	122.26	76°11'55''	31°54'15''
17				Dukhi Baglahar	88.08	76°58'4''	32°5'47''
18				Gadohal	30.19	76°3'16''	31°56'16''
19				Gheori	63.43	76°10'11''	31°52'27''

Deputy Conservator of Forests
Wildlife Division Hamirpur

			Guler	201		22	
20					21.30	76°8'31"	31°59'51"
21			Hawal		37.21	76°1'58"	31°6'57"
22			Haripur		12.21	76°9'51"	31°0'17"
23			Harsar		48.24	76°2'23"	31°6'7"
24			Jagnoli		199.11	76°57'49"	31°2'48"
25			Jakhara(G. Panchayat)		233.50	75°57'11"	32°7'25"
26			Jallarian		22.20	76°8'8"	31°0'13"
27			Jambal Bassi		147.35	76°9'38"	31°54'6"
28			Jarot		124.26	76°5'24"	32°4'30"
29			Jawali		56.57	76°0'58"	32°8'27"
30			Jhounk Ratial Chabbuan		128.67	75°59'24"	32°5'7"
31			Khabbal		175.55	76°5'19"	31°2'37"
32			Kharar		219.06	75°58'31"	32°6'42"
33			Kather		39.53	76°8'32"	31°57'28"
34			Lohara Batahri Tutwan Sihal		179.64	75°57'37"	32°5'10"
35			Lower Dhameta Man Samkad, Hadwal, Badi Barla		236.00	75°58'5"	32°2'10"
36			Ludret		37.95	76°5'28"	31°1'47"
37			Maheba		17.10	76°9'7"	31°59'28"
38			Maleta		12.30	76°11'45"	31°54'26"
39			Nandpur Ranial		101.66	76°7'5"	31°0'33"
40			Nangal		35.79	76°6'37"	31°55'38"
41			Panalath		50.68	76°2'47"	31°5'55"

42			Papahan Guglara	301.90	76°1'11"	32°5'22"
43			Ranital	2.85	76°8'0"	31°57'53"
44			Rod Dibber	36.44	76°7'54"	31°59'03"
45			Samked	187.76	76°0'58"	31°5'32"
46			Samleta	157.34	76°3'45"	31°4'41"
47			Sangoli	118.73	76°3'31"	31°4'50"
48			Shibba Dadasiba Hangal	36.49	76°5'30"	31°56'2"
49			Sohara	13.95	76°13'3"	31°52'12"
50			Tara Bateki	86.94	75°58'04"	32°2'57"
51			Thangar	119.85	76°0'34"	31°7'57"
			Total	4630.52		

Deputy  Conservator of Forests
Wildlife Division Hamirpur

PONG DAM LAKE WL SANCTUARY

- ▶ Initiation of sanctuary in the year 1983 and final notification 1999.
- ▶ Declared as wetland of national importance in the year 1994.
- ▶ Declared as an **international RAMSAR site** in the year 2002- First Site in the State.
- ▶ Geographical are of 207 sq. Km mainly up to 1410 ft above MSL.
- ▶ Catchments area of 12562 sq. Km.
- ▶ Length -42 km and widest limit-19km.

EXTENT OF ECO- SENSITIVE ZONE

Extent of Eco- sensitive zone proposed	Around the outer boundary of Pong Lake
Extent	50mtr to 1500mtr
Width	775 mtr. (average)
Area	114.7 sq. km (11470 Ha)

COORDINATES OF BOUNDARY OF PONG DAM LAKE WL SANCTUARY

Sr.No	Longitude	Latitude
1	75° 58' 2.684"	32° 8' 52.657"
2	75° 59' 55.671"	32° 4' 49.181"
3	76° 3' 19.025"	32° 4' 16.438"
4	76° 4' 23.497"	32° 2' 26.611"
5	76° 6' 23.541"	32° 0' 26.141"
6	76° 7' 30.891"	32° 59' 16.962"
7	76° 9' 16.937"	32° 56' 39.777"
8	76° 9' 20.847"	32° 54' 37.922"
9	76° 11' 24.328"	32° 52' 31.232"
10	76° 5' 50.400"	31° 56' 10.311"
11	76° 17.422"	31° 57' 8.441"
12	75° 59' 6.814"	31° 57' 26.336"
13	75° 58' 37.203"	31° 56' 47.810"
14	75° 56' 46.792"	31° 58' 21.653"
15	75° 58' 12.152"	31° 58' 51.793"
16	75° 58' 12.670"	32° 0' 12.803"
17	75° 58' 17.994"	32° 0' 53.418"
18	75° 58' 1.901"	32° 4' 26.087"

COORDINATES OF ECO- SENSITIVE ZONE

Sr.No	Longitude	Latitude
1	76° 1' 5.807"	32° 8' 34.275"
2	76° 2' 15.590"	32° 7' 7.076"
3	76° 3' 38.774"	32° 6' 5.398"
4	76° 5' 44.174"	32° 3' 43.462"

5	76°5'59.350''	32°1'25.924''
6	76°9'56.099''	32°0'45.612''
7	76°9'25.275''	31°57'51.883''
8	76°10'36.077''	31°56'3.004''
9	76°11'50.292	31°54'41.140''
10	76°13'2.026''	31°52'0.348''
11	76°10'6.405''	31°52'18.670''
12	76°8'48.258''	31°54'4.989''
13	76°6'33.743''	31°55'29.002''
14	76°2'45.218''	31°55'55.921''
15	76°56'39.735''	31°57'52.761''
16	75°56'42.483''	32°0'58.690''
17	75°57'43.992''	32°2'58.021''
18	75°57'24.146''	32°5'7.403''
19	75°56'54.520''	32°8'9.777''
20	75°58'49.319''	32°7'0.259''
21	75°0'14.620''	32°5'24.215''

LIST OF VILLAGES/FORESTS IN THE ESZ OF PONG DAM LAKE WL SANCTUARY

Sr.No	Name of Villages / forests	Area in Hac	Longitude	Latitude
1	Badhela	40.95	76°1'46''	32°7'25''
2	Bajhera	278.56	76°4'30''	31°4'5''
3	Balgat Guralla	11.04	76°4'54''	31°56'10''
4	Balohal (lower)	13.20	76°7'50''	31°55'15''
5	Blohar Sukhnara	219.71	76°4'23''	32°3'13''
6	Banara	86.49	75°59'0''	32°6'5''
7	Bara	10.23	76°12'16''	31°52'12''
8	Barial	50.55	76°5'34''	31°1'27''
9	Bhanger	52.28	76°8'4''	31°55'12''
10	Bhatoli	23.56	76°7'46''	31°58'21''
11	Bherta	150.25	75°57'13''	32°6'40''
12	Bhial	47.00	76°5'39''	31°1'3''
13	Chabbar	50.40	76°8'34''	31°57'55''
14	Chatwal	22.34	76°4'36''	31°56'14''
15	Churunu Dhantu Balla	34.87	76°11'58''	31°51'58''
16	Dehra Bari Rajgarh	122.26	76°11'55''	31°54'15''
17	Dukhi Baglahar	88.08	76°58'4''	32°5'47''
18	Gadohal	30.19	76°3'16''	31°56'16''
19	Gheori	63.43	76°10'11''	31°52'27''
20	Guler	21.30	76°8'31''	31°59'51''
21	Hawal	37.21	76°1'58''	31°6'57''
22	Haripur	12.21	76°9'51''	31°0'17''
23	Harsar	48.24	76°2'23''	31°6'7''
24	Jagnoli	199.11	76°57'49''	31°2'48''
25	Jakhara(G. Panchayat)	233.50	75°57'11''	32°7'25''

26	Jallarian			
27	Jambal Bassi	22.20	76°8'8"	31°0'13"
28	Jarot	147.35	76°9'38"	31°54'6"
29	Jawali	124.26	76°5'24"	32°4'30"
30	Jhounk Ratial Chabbuan	56.57	76°0'58"	32°8'27"
31	Khabbal	128.67	75°59'24"	32°5'7"
32	Kharar	175.55	76°5'19"	31°2'37"
33	Kather	219.06	75°58'31"	32°6'42"
34	Lohara Batahri Tutwan Sihal	39.53	76°8'32"	31°57'28"
35	Lower Dhameta Man Samkad, Hadwal, Badi Barla	179.64 236.00	75°57'37" 75°58'5"	32°5'10" 32°2'10"
36	Ludret			
37	Maheba	37.95	76°5'28"	31°1'47"
38	Maleta	17.10	76°9'7"	31°59'28"
39	Nandpur Ranial	12.30	76°11'45"	31°54'26"
40	Nangal	101.66	76°7'5"	31°0'33"
41	Panalath	35.79	76°6'37"	31°55'38"
42	Papahan Guglara	50.68	76°2'47"	31°5'55"
43	Ranital	301.90	76°1'11"	32°5'22"
44	Rod Dibber	2.85	76°8'0"	31°57'53"
45	Samked	36.44	76°7'54"	31°59'03"
46	Samleta	187.76	76°0'58"	31°5'32"
47	Samleta	157.34	76°3'45"	31°4'41"
48	Sangoli	118.73	76°3'31"	31°4'50"
49	Shibba Dadasiba Hangal	36.49	76°5'30"	31°56'2"
49	Sohara	13.95	76°13'3"	31°52'12"
50	Tara Bateki	86.94	75°58'04"	32°2'57"
51	Thangar	119.85	76°0'34"	31°7'57"

LIST OF FLORA

S.No.	Family	Botanical Name	Local Name
1	Acanthaceae	<i>Adhatoda zeylanica</i>	Basuti
2	Acanthaceae	<i>Strobilanthes auriculata</i>	Kapur minngar
3	Agavaceae	<i>Agave Americana</i>	Ram ban
4	Amaranthaceae	<i>Deeringia amaranthoides</i>	Bhirang
5	Anacardiceae	<i>Mangifera indica</i>	Aam
6	Anacardiceae	<i>Pistacia intergerrima</i>	Kakrain
7	Apocynceae	<i>Milium velutina</i>	Chopar chilla
8	Apocynceae	<i>Ichinocarpus firutescens</i>	Bakkarbel
9	Apocynceae	<i>Carissa opaca</i>	Garuna
10	Apocynceae	<i>Nerium oleander</i>	Ghanira gandheela
11	Apocynceae	<i>Holarrhena pubescens</i>	Keor
12	Apocynceae	<i>Wrightia arborea</i>	Khalawa
13	Areacaceae	<i>Phoenix sylvestris</i>	Khajoor

14	Asclepiadaceae	<i>Calotropis procera</i>	Aak
15	Asclepiadaceae	<i>Cryptolepis buchananii</i>	Jaman Khumb
16	Asteraceae	<i>Ageratum conyzoides</i>	Gha buti
17	Bignoniaceae	<i>Stereospermum chelogoides</i>	Padal
18	Bignoniaceae	<i>Bombax cieba</i>	Simal
19	Caeselpinaceae	<i>Cassia fistula</i>	Amaltas
20	Caeselpinaceae	<i>Cassia occidentalis</i>	Chakunda
21	Caeselpinaceae	<i>Bauhinia variegata</i>	Kachnar, Karal
22	Caeselpinaceae	<i>Bauhinia malabarica</i>	Kachnar, Karal
23	Caeselpinaceae	<i>Cassia tora</i>	Panwar
24	Caeselpinaceae	<i>Caesalpinia decapetala</i>	Ralan, Arlu
25	Caeselpinaceae	<i>Bauhinia vahi</i>	Taur

LIST OF FAUNA

S. No.	Zoological Name	Common English Name	Status as per Wildlife Conservation Act 1972 & Amendments
1	<i>Boselaphus tragocamelus</i>	Blue Bull	III
2	<i>Sus scrofa</i>	Wild boar	III
3	<i>Cervus unicolor</i>	Sambhar	III
4	<i>Canis aureus</i>	Jackal	II
5	<i>Herpestes edwardsi</i>	Common Mongoose	Part II of schedule II
6	<i>Macaca mulatta</i>	Rhesus Monkey	II
7	<i>Panthera pardus</i>	Leopard	I
8	<i>Felis chaus</i>	Jungle Cat	II
9	<i>Lepus nigricollis ruficaudatus</i>	Rufous tailed hare	IV
10	<i>Presbytis entellus</i>	Langur	II
11	<i>Funambulus pennant</i>	Five striped Palm squirrel	IV
12	<i>Mus booduga</i>	Indian Field Mouse	V
13	<i>Rattus rattus</i>	Common House Rat	V
14	<i>Mus musculus</i>	House Mouse	V
15	<i>Pteropus giganteus</i>	Flying Fox	V
16	<i>Roussettus Leschenaultia</i>	Fruit bat	V

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